

अनुबंध 'म' (देखिये परिशिष्ट XC अनुपत्र संख्या 29) में दिए गये हैं। कमीशन प्राप्त अफसरों के अन्य संशोधन अर्थात् फ्लाईंग ब्रांच के वायु सेवा अफसर, नौसेना अफसर, आर्मी मेडिकल के अफसर, डेंटल और वेटरनरी कोरों जिनके वेतन आर्मी और वायु सेवा के जनरल काडर के अफसरों के साथ संबद्ध हैं, के वेतनमानों की, वर्तमान अन्तरों को ध्यान में रखते हुए जनरल काडर के अफसरों के लिए मंजूर किए गये वेतन मानों के आधार पर पुनर्बना की जाती है।

2. निम्न में उन जैसे संवर्ग नहीं है जिनके साथ सेवा के अफसरों और अफसर पद से नीचे के कामियों की तुलना की जा सके। वेतन आयोग का कहना है कि तुलना के लिए चुने गये सैनिकों और असैनिकों के किसी ग्रुप के बीच संशोधन को दोनों ओर के कार्यों और सेवा शर्तों में भारी अन्तर के कारण बहुत व्यापक शब्दों में देवना होगा। सैनिकों और असैनिकों के कार्य (जाब मिक्स) में भारी अन्तर, उनके कार्य करने के बिल्कुल भिन्न वातावरण, और सशस्त्र सेवा के अफसरों के काडर के विभिन्न उच्च कार्य स्वरूप को ध्यान में रखते हुए वेतन आयोग ने असैनिकों के किसी संवर्ग को सशस्त्र सैनिकों की तरह पहली जनवरी 1973 से लागू किया गया है।

3. सशस्त्र सेवाओं के लिए नए वेतन मानों और भत्तों को वंशोद्धित दरों का असैनिक सेवाओं की तरह पहली जनवरी 1973 से लागू किया गया है।

†[THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) and (b) A statement is placed on the Table of the House.

Statement

The pay-scales recommended by the Pay Commission and those accepted by Government for Commissioned officers of the general cadre and personnel below officer rank are indicated at Annexure 'A' and 'B' [See Appendix XC Annexure No. 27 and

28]. The new rates of allowances recommended by the Pay Commission and those accepted by Government are indicated at Annexure 'C' (See Appendix XC, Annexure No. 29). The pay-scales for other categories of Commissioned Officers, e.g. Air Force officers of the Flying Branch, Naval officers, officers of the Army Medical, Dental and Veterinary Corps, whose pays are linked with those of officers of the general cadre of the Army and Air Force, are to be restructured on the basis of the scales accepted for officers of the general cadre, keeping in view the existing differentials.

2. There are no identical categories on the civil side, with whom the Service Officers and the personnel below officer rank can be compared. The Pay Commission have observed that a relativity between any group of Servicemen and the civilian analogue picked up for comparison will necessarily have to be in very broad terms because of the substantial difference in the roles and conditions of service on the two sides. In view of the substantial difference in the job-mix of the Servicemen and the civilians, the widely differing environments in which they function, and the highly multi-functional character of the armed forces officers cadre, the Pay Commission have found it difficult to equate the armed forces personnel with any single civilian category.

3. The new scales and most of the revised rates of allowances for the Armed Forces have been given effect to from the 1st January 1973, as in the case of civil services].

Shortage of coke in steel plants

*256. SHRI J. S. TILAK:
SHRI GURMUKH SINGH
MUSAFIR:
SHRI A. G. KULKARNI:
SHRI KRISHAN KANT:
SHRI KALI MUKHERJEE:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that there is shortage of coke in the steel plants;

(b) if so, the details thereof in respect of each plant; and

(c) what steps Government have taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) Presumably the reference is to supplies of coking coal to the steel plants since coke is made in the plants

from coking coal. The supply of coking coal to IISCO has been generally equal to its planned requirements. As for the other plants, although the receipts of coking coal during the period, April-October, 1974 have been short of the planned requirements, there has been a progressive improvement except in the months of September and October. The receipts in October, 1974, were low due to festival holidays and one day's strike by the coal mine workers.

(b) The monthly supplies of coking coal to the integrated steel plants as compared to planned requirements are indicated below:—

(000 tonnes month)

S.No	Plant	Planned requirement	Actual receipt						
			April	May	June	July	Aug.	Sept.	Oct.
1	Bhilai	300	188	229	250	263	216	274	260
2	Durgapur	150	136	100	135	141	150	110	100
3	Rourkela	190	139	149	123	143	161	135	156
4	Bokaro	138	87	106	100	119	97	111	112
5	TISCO	201	116	134	165	169	189	170	185
6	IISCO	120	120	130	136	117	114	134	134
		1099	786	848	909	952	997	934	957

(c) Regular liaison is maintained with the coal producing organisations and the Railways to ensure adequate supplies of coking coal to the steel plants. Steps have also been taken to improve the availability of washed coal from the washeries. New sources of coking coal are also being tapped.

Pak proposal for nuclear free zone in South Asia

*257. SHRI A. G. KULKARNI:
SHRI GURMUKH SINGH
MUSAFIR:
SHRI J. S. TILAK:
SHRI KRISHAN KANT:
SHRI KALI MUKHERJEE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have discussed with the littoral countries of

the Indian Ocean about Pakistan's proposal for a nuclear free zone in South Asia; and

(b) if so, what are the details thereof

THE MINISTER OF EXTERNAL AFFAIRS (SHRI Y. B. CHAVAN):

(a) Yes, Sir.

(b) In the discussions which have taken place, the Government of India has explained its position on Pakistan's proposal. There is general understanding of India's view that any proposal for the creation of a nuclear-weapon-free zone in the appropriate region of Asia should first be discussed by the countries of the concerned region, so that consultations could take place in regard to its features and geographical extent.